

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 142

COMP.APPL/71(CH)2023
And
CP No. 86/Chd/Pb/2022

IN THE MATTER OF

**Dr. Jayant Chawla S/O Baldev
Raj Chawla**

...

Petitioner

Versus

K D Ganesha Hospital Private Limited

...

Respondent

Under Section: 241(1), 242(4) CA 2013
Rule: 11 of NCLT

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 05.07.2024.

Sd/-

Court Officer